

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

I.L.S. Grade II


RAVINDRA SHANKAR SHUKLA, Cadre

1. Name of Officer (in full) and service to which the officer belongs

3. Present post held: Addl. Legal Adviser

4. Present Pay Rs. 46100/-

| Name of District, Division & Village or City in which property is situated (full location & postal address) | Name & Details of Property, Housing lands and other buildings | Cost of construction/ Acquisition (and year when purchased) including of land in case of house | Present value * | If not in own name, whose name held & his/her relationship to the Govt. servant | How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired | Annual income from the property | Remarks |
|---|---|--|--------------------------|---|--|---------------------------------|---------|
| 1 Distt. Bhopal (M.P.) Village Nayapawa, Kal Ghati, Bhopal (M.P.) | 2 Flat No. 408 Shiva Apartment, Plot No. 27 Nayapawa, Kal Ghati, Bhopal (M.P.) | 3 Rs. 100000 Purchased on 25-06-05 for Rs. 100000 less only | 4 Rs. 600000 (approx) | 5 Self occupied in own name | 6 Purchased from Smt. Kishori Devi w/o Sh. S.K. Tewari E-56 Merional Residence, Bhopal (M.P.) on 25-06-05 | 7 | 3 |

Signature: 
 Name: ssk
 Designation: 24.06.2011
 Date: (Ravindra Shukla) Shukla
 Addl. L. A.
 20-06-2011

Note: Please read the notes overleaf before filling up the Form.

19/2/2011
 20/6/11
